NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/75/2016

NAME OF THE APPLICANT

: PRODAPT TECHNOLOGY HOLDINGS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. RAMBSAMY

Course (for Petitioner

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G.J. MOHAN KUMAR

<u>ORDER</u>

Counsel for applicant present and submitted that in relation to the observations made by the RD in his report, he has filed a reply and also some case laws in support of his submissions. He made submissions, in part. For continuation of the same, time is extended at request. Put up on 23.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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